

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3234

ANSWERED ON:23.08.2011

ADDITIONAL FORCES FOR NAXAL AREAS

Jindal Shri Naveen;Pandey Saroj;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received proposals from various State Governments regarding deployment of additional Central Para-military Forces in their respective State;
- (b) if so, the details thereof and the reaction of the Union Government, State-wise including Chhattisgarh, Orissa and Jharkhand;
- (c) whether the State forces and CPMFs operating against naxalism have hired vehicles from civilian agencies due to their shortage and thus compromising on security;
- (d) if so, the details thereof and the measures taken by the Union Government to provide essential facilities /equipment for State forces and CPMFs in the country;
- (e) whether the Government has any proposal to constitute any Joint Action Committee to tackle naxalism; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) & (b): The Government of India keeps the situation in all the Left Wing Extremism affected States under constant review and as per the requirement projected by the affected States and the availability of force, Central Armed Police Force Battalions are inducted in these States to assist state police forces in anti- naxal operations.
- (c) & (d): The Government of India allocates funds for essential equipments for the State Police Forces under the scheme of Modernization of Police Forces (MPF). The Government of India also reimburses the expenditure on security related expenditure by the States. The strengthening and modernization of Central Armed Police Forces has been taken up on a continuous basis.
- (e) to (f): The State Governments of Chhattisgarh, Jharkhand, Orissa and West Bengal have constituted 'Unified Command' to tackle Left Wing Extremism.